

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:146
ANSWERED ON:05.12.2013
DELISTING OF SICK PSUS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is planning to delist the loss-making and sick Public Sector Undertakings (PSUs) which have scope for little investor interest;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of PSUs which fall in such categories; and
- (d) the remedial measures being taken by Government to bring them into profit making undertakings?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) No, Sir.

(b) & (c) Does not arise.

(d) The concerned administrative Ministries/ Departments of the Central Public Sector Enterprises take various steps including financial restructuring, business restructuring, infusion of funds for expansion/modernization/ manpower rationalization, payment of liabilities, etc. for transforming these CPSEs into profit making CPSEs. Further, the Government of India established the Board for Reconstruction of Public Sector Enterprises (BRPSE) in December, 2004 for advising the Government for strengthening, modernizing, reviving, and restructuring of CPSEs.

Based on the recommendations of BRPSE, the Government approved revival of 44 CPSEs, envisaging a total assistance of Rs.28,333.10 crores (cash assistance of Rs. 5,272.62crores in the form of infusion of funds and non-cash assistance of Rs. 23,060.48crores in the form of waivers/write offs of interest/loans, conversion of loans into equity, etc.). In addition concerned holding CPSEs have implemented revival of 3 subsidiary CPSEs at a total cost of Rs. 6923.01 crore (cash assistance Rs. 1362.93 crore and non-cash assistance Rs. 5560.08 crore)